

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PANCHKULA

ORDER

In compliance of the instructions contained in Hon'ble High Court letter Nos. 120/RG/Spl./Misc. dated 03.01.2022 and 123/RG/Spl /Misc. Dated 08.01.2022 as well as Government of Haryana order bearing No. DMC-SPO-2020/343 dated 10.01.2022, this Office orders dated 05.01.2022, 07.01.2022 & 10.01.2022 are hereby extended upto 19.01.2022 subject to review as per prevailing situation.

District & Sessions Judge,
Panchkula

Endst. No. 455-478 Dated 13/01/2022

Copy forwarded to the following for information & necessary action :-

1. The Registrar General, Hon'ble High Court of Punjab & Haryana, Chandigarh;
2. All the Judicial Officers posted in this Sessions Division;
3. The Deputy Commissioner, Panchkula;
4. The Deputy Commissioner of Police, Panchkula;
5. The District Attorney, Panchkula;
6. The Civil Surgeon, Panchkula;
7. The Executive Officer, Municipal Corporation, Panchkula;
8. The Superintendent, Central Jail, Ambala;
9. The President, Bar Association, Panchkula & Kalka; &
10. SO/SA to upload the order on the website of this office.

District & Sessions Judge,
Panchkula